

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 04th MAY, 2016

No. 139 A: The Court has been pleased to designate the following Courts of District & Additional Sessions Judge, Dhanbad mentioned in the Column No. 2 of the table as the Fast Track Courts for trial of Offences against Women in the Judgeship of Dhanbad:-

| Sl.No. | Name of the Court |
|----------|--|
| 1 | 2 |
| 1. | Sri Srish Dutta Tripathi, District & Additional Sessions Judge, Dhanbad |
| 2. | Sri Ghulam Haidar, District & Additional Sessions Judge, Dhanbad |

By order of the Court,

Sd/-**Anil Kumar Choudhary**
Registrar General

Memo No.3038...../Apptt. Dated Ranchi the 04th May, 2016

Copy forwarded to the Principal District & Sessions Judge, Dhanbad and Officers concerned for information and needful / In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court.


04.05.2016
Registrar General